

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)**

ORDER

No. 854

Dated: 03.10.2017

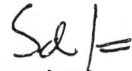
In the interest of administration, the following transfers and postings of the Junior Scale Stenographers in Subordinate Courts of the Kashmir Province are made:

- 1) Ms. Sumiya Kounsar, Jr. Scale Stenographer posted in the Court of Addl. District & Sessions Judge, Anantnag is transferred and posted as such in the Court of One Man Forest Authority, J&K, Srinagar vice Ms. Saimon Rasool Bhat.
- 2) Ms. Saimon Rasool Bhat, Junior scale stenographer posted in the Court of One Man Forest Authority J&K, Srinagar is transferred and posted as such in the Court of Addl. District Judge TADA/POTA, Srinagar vice Shri Zahoor Ahmad Gojree.
- 3) Shri Zahoor Ahmad Gojree, Junior Scale Stenographer posted in the Court of Addl. District Judge TADA/POTA, Srinagar is transferred and posted as such in the Court of Additional Judge (Anti-corruption), Srinagar vice Shri Mushtaq Ahmad Khan.
- 4) Shri Mushtaq Ahmad Khan, Junior Scale Stenographer posted in the Court of Additional Judge (Anti-corruption), Srinagar is transferred and posted as such in the Court of Principal District & Sessions Judge, Ganderbal vice Shri Aijaz Ahmad Najar.
- 5) Shri Aijaz Ahmad Najar, Junior Scale Stenographer posted in the Court of Principal District & Sessions Judge, Ganderbal is transferred and posted as such in the Court of Additional District & Sessions Judge, Anantnag vice Ms. Sumiya Kounsar.
- 6) Shri Mehraj-ud Din Malik, Junior Scale Stenographer, Additional District & Sessions Court, Handwara and Shri Javed Ahmad Mir, Junior Scale Stenographer, CJM Court, Budgam shall swap their place of Postings.

Note:

All the Presiding Officers shall ensure that transferees are relieved within 10 days from the date of issuance of the Order. Any violation shall indicate lack of control over office and viewed seriously.

By order.


(Jawad Ahmad)
Principal Secretary to
Hon'ble the Chief Justice

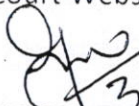

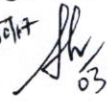
No. 1931-46 /PSY

Dated: 03-10-2017

Copy to:-

- 1) Registrar General, High Court of J&K, Srinagar.
 - 2) Registrar Vigilance, High Court of J&K, Srinagar.
- for information

- 3-7) Principal District & Sessions Judge, Srinagar/ Anantnag/ Budgam/ Ganderbal/ Kupwara for information and necessary action.
- 8-9) Additional District & Sessions Judge, Anantnag/Handwara.
- 10) Presiding Officer, One Man Forest Authority, J&K, Srinagar.
- 11) Additional Judge Anti-corruption Court, Kashmir, Srinagar.
- 12) Additional District Judge (TADA/POTA), Srinagar.
- 13) Chief Judicial Magistrate, Budgam.
..... for information and necessary action.
- 14) Order Book.
- ✓ 15) Incharge NIC High Court, Srinagar for uploading in High Court Website.


3/10/2017
(G. M. Parray)
Joint Registrar
 03/10/17
 03/10/17